

The Protection of the State Resources Bill, 2022

DR. V. SIVADASAN (Kerala): Sir, I move for leave to introduce a Bill to provide for protecting the interests of the State when State land is given for free or for a price or by alienation, for public purposes or otherwise to the Central Government, and to provide that such land shall not be handed over to a third party without the concurrence of the donor State and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

DR. V. SIVADASAN: Sir, I introduce the Bill.

MR. DEPUTY CHAIRMAN: Now, the Constitution (Amendment) Bill, 2022 (Amendment of Articles 102, 191 etc.). Shri Raghav Chadha to move for leave to introduce the Constitution (Amendment) Bill, 2022.

The Constitution (Amendment) Bill, 2022 (amendment of articles 102, 191 etc.)

श्री राघव चड्ढा (पंजाब) : महोदय, देश में आयाराम गयाराम पॉलिटिक्स को रोकने के लिए जो एंटी डिफेक्शन लॉ बना था, वह आज डिफेक्शन को फ़ैसिलिटेट करता है, इंजीनियर करता है। उस एंटी डिफेक्शन लॉ में पुनः संशोधन करने के लिए मैं यह बिल प्रस्तुत करता हूँ।

MR. DEPUTY CHAIRMAN: Yes, you move your Bill.

SHRI RAGHAV CHADHA: Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

SHRI RAGHAV CHADHA: Sir, I introduce the Bill.

MR. DEPUTY CHAIRMAN: Now, the Minimum Support Price Guarantee Bill, 2022. Shri Raghav Chadha to move for leave to introduce the Minimum Support Price Guarantee Bill, 2022.